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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 151/9/NCLT/AHM/2017

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company: Surat Goods Transport Pvt Ltd
V/s.
Fermos Engineering Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NATASHA SUTARIA	ADV.	APPLICANT	Natasha.
2.	Jigar J. Patel	ADV	RESPONDENT	Jigar

ORDER

Learned Advocate Ms. Natasha Sutaria present for Operational Creditor/Petitioner.
Learned Advocate Mr. Jigar Patel present for Respondent.

Both sides represented that there is a scope of settlement.

List the matter on 18.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 17th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL